

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 185 of 2011 & IA No. 278 of 2011

Dated: 13th December, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta Judicial Member**

Gujarat Urja Vikas Nigam Limited Appellant (s)

Versus

Gujarat Electricity Regulatory Commission Respondent (s)

Counsel for the Appellant (s): Ms. Swpna Seshadri

Counsel for the Respondent(s): Ms. Poonam Verma
Mr. Melan Deliwele for R-2

ORDER

At the request of the learned counsel for the respondent no. 2 post
the matter on **14th December 2011.**

**(P.S.Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

rkt/Ks